

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00355/2018

with

Misc. Application No.290/00242/2018

Date of decision: 17.03.2021

CORAM

HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)

Khim Singh S/o Shri Sensa Singh, aged 72 yeas, retired vehicle
Mechanic from the office of AGE(I), MES, Udaipur Cantt, Udaipur, R/o
village Khima Kheda, Tehsil Bhim, District Rajsamand.

.....Applicant

By Advocate: Mr. Vijay Mehta

Versus

1. Union of India, through the Secretary to Government, Ministry of
Defence, Raksha Bhawan, New Delhi-110011.
2. Chief Controller of Defence Accounts (Pension), Draupadi Ghat,
Allahabad now names as Prayag Raj-2111011.
3. Commander Works Engineer, MES, Army, Multan Lines, Jodhpur-
302010.
4. Assistant Garrison Engineer (I), MES, Udaipur Cantt, Udaipur-
313001.

.....Respondents

By Advocate: Mr. K.S. Yadav.

ORDER (ORAL)

Per Hon'ble Mrs. Jasmine Ahmed, Member (J)

Heard.

2. Learned counsel for the applicant states that he seeks permission to withdraw the present Original Application. He is permitted to do so.

3. Accordingly, the OA & MA are dismissed as having become withdrawn.

**(ARCHANA NIGAM)
MEMBER (A)**

**(JASMINE AHMED)
MEMBER (J)**